

converted into a road fit for vehicular traffic and that the Kerala Electricity Board should be permitted to instal electricity along the land belonging to the Railway in this place;

(b) whether any action has been taken on the representations; and

(c) if so, what is the action taken?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No, Sir. A representation has, however, been received from the residents of Chengannur for according sanction to the Mavelikkara Electrical Division for running an electrical line through the railway land on the Western side of the track between Bridges Nos. 31 and 317, on the Quilon-Ernakulam Section.

(b) and (c) The matter is under consideration.

Cheating of Railways by Merchants at Kandla

2317. Shri F. C. Borooah: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some railway employees in league with some businessmen for the last seven years have cheated the Indian Railways to the tune of several lakhs of rupees at Kandla Port; and

(b) if so, the results of the investigations made so far in the matter?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

Change in the Course of River Yamuna

2318. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that village Mohammedpur in the Union Territory of Delhi is completely inundated and marooned and the whole area is sub-

merged due to change in the course of the Yamuna;

(b) whether it is also a fact that the population of the village is also in danger; and

(c) if so, the nature of the steps taken or proposed to be taken to rescue them from floods?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The Delhi Administration have replied that a large proportion of the cultivated area of the village has been inundated due to the recent rise in the level of the Yamuna. No houses have been affected so far and there is no immediate danger to the village population.

(c) The Delhi Administration have posted one Naib Tehsildar to watch the behaviour of the river and warn and evacuate people if the need arises. Two boats have been allotted to this village with a view to helping the people in maintaining the line of communication and facilitating movement when necessary. The Deputy Commissioner, Revenue Officers and Engineers have visited the place and a close vigil is being kept.

Train Collision

2319. { Shri Raghunath Singh:
Shri D. A. Katti:
Shri Ramakrishna Reddy:
Shri Agadi:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the morning of the 21st August, 1950 a goods train collided with the standing Mysore-Hubli Passenger at Dharma-varam station on the Southern Railway; and

(b) if so, the causes of the accident?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) Incorrect setting of the points as a result of which the goods train was received on a blocked line.